

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00039/2018

IN

ORIGINAL APPLICATION NOs.170/00187/2016

DATED THIS THE 11TH DAY OF DECEMBER 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

MS.Sharma  
S/o Mylarlinga Bhat,  
Aged about 57 years,  
working as Station Superintendent,  
Davanagere Railway Station  
Mysore Division  
Southern West Railway  
Davanagere

...Petitioner

(By Advocate Shri BS.Venkatesh Kumar)

vs.

1.Shri Ashwani Lohani,  
Secretary to Government,  
Ministry of Railways,  
Railway Board,  
New Delhi. 110 001.

2.Shri AK.Gupta,  
General Manager,  
South Western Railway ,  
Head Quarters Office,  
Hubli 580 020.

3.Shri Prashanth Mastiholli,  
Senior Divisional Personnel Officer  
Mysore Division  
South Western Railway,  
Mysore. 570 001

.....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Order of this Tribunal is complied with.  
Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

bk